

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.08.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1097 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain	Sidhartha Barua Praful Jindal-R1

For Directions

2.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
3.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	Sadapurna mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25
4.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors. With	Saurabh Jain	Krishnendu Dutta-R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29
5.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee
6.	Comp. App. (AT) No. 36 of 2020	Nitin Rekhan Vs. Hightime Marketing Pvt. Ltd.	Manish Kaushik	

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 577 of 2021	Amit Dinesh Chandra Patel Vs. KKR India Financial Services Ltd. & Anr.	Heena George	
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8.	Comp. App. (AT) (Ins) No. 579 of 2021	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd.	Satish Rai	Nipun Gautam
9.	Comp. App. (AT) (Ins) No. 580 of 2021	Manoj Kumar Singh, IRP Vs. Insolvency & Bankruptcy Board of India	Arvind Kumar	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 367 of 2021	STR Holdings, INC. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti	Mohit Mathur
11.	Comp. App. (AT) (Ins) No. 424 of 2021	Vikram Sanghvi Vs. Bank of Baroda and Ors.	Anshul	Bishwajit Dubey Madav Kanoria-R1 Aditya V. Singh-R4 Jamini Dave

For Hearing

12.	Comp. App. (AT) (Ins) No. 352 of 2021	Synergy Technologies & Anr. Vs. Parthiv Parikh & Ors.	Chirag Gupta	Dheeraj Garg-R1 Srideepa Bhattacharya Neha Shivhare-R2,3 Aditya V. Singh-R4 Rajendra Benwal-R5
13.	Comp. App. (AT) (Ins) No. 553 of 2019 Part Heard	IDBI Bank Vs. Mamta Binani & Ors. With	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
14.	Comp. App. (AT) (Ins) No. 982 of 2019 Part Heard	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr. With	Krutika Raghavan	Shreyas Edujuganti-R1 PBA Srinivasan- R2
15.	Comp. App. (AT) (Ins) No. 347 of 2021 Part Heard	SREI Multiple Asset Investment Trust- Vision India Fund Vs. Kotak Mahindra Bank Ltd & Ors.	Diwakar Maheshwari	Amit Mahajan-R1 Sanjeev Singh Kajal Bhatia
16.	Comp. App. (AT) (Ins) No. 351 of 2021	Rajnish Gupta Vs. Union Bank of India & Anr.	Mohit Chaudhary	Ekta Chaudhury-R1 Abhishek Anand-R2
17.	Comp. App. (AT) (Ins) No. 533 of 2021	Bank of India Vs. Naren Sheth Resolution Professional, Jaybharat Textiles & Real Estate Ltd.	Ashish Rana	Abhijeet Sinha Milan Negi-R1

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

18.	Comp. App. (AT) (Ins) No. 238 of 2020	Vidyasagar Prasad Vs. UCO Bank & Anr.	Sandeep Bajaj	Tavish B. Prasad-R1 Prateek Kushwaha- R2
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By order of Hon'ble Officiating Chairperson

**-sd/-
Registrar**